

NOMINATION FORM

I propose the name of Sh./Smt./Ms _____

_____, MLA to be member of the

Committee on Public Accounts.

Signature of Proposer _____

Name of Proposer _____

Constituency No. _____

Place: Delhi

Dated: _____

I am willing to serve as Member of the Committee on Public Accounts.

Signature of Proposed MLA _____

Name _____

Constituency No. _____

Place: Delhi

Dated: _____



NOMINATION FORM

Signature of Proposed MLA _____

Name _____

Constituency No. _____

Place: Delhi

Dated: _____



NOMINATION FORM

I propose the name of Sh./Smt./Ms _____

_____, MLA to be member of the

Committee on Government Undertakings.

Signature of Proposer _____

Name of Proposer _____

Constituency No. _____

Place: Delhi

Dated: _____

I am willing to serve as Member of the Committee on Government Undertakings.

Signature of Proposed MLA _____

Name _____

Constituency No. _____

Place: Delhi

Dated: _____

To,

The Secretary Delhi Legislative Assembly Old Secretariat, Delhi.

Subject: Withdrawal of Nomination.

Sir,

Please refer to my Nomination Form for Committee on Public Accounts.

I hereby withdraw the above and hence the Nomination Form may be treated withdrawn and cancelled.

Date: _____ Signature of MLA: _____

Name of MLA:

Constituency No: _____

To,

The Secretary Delhi Legislative Assembly Old Secretariat, Delhi.

Subject: Withdrawal of Nomination.

Sir,

Please refer to my Nomination Form for Committee on Estimates.

I hereby withdraw the above and hence the Nomination Form may be treated withdrawn and cancelled.

Date:

Signature of MLA: _____

Name of MLA:

Constituency No: _____

To,

The Secretary Delhi Legislative Assembly Old Secretariat, Delhi.

Subject: Withdrawal of Nomination.

Sir,

Please refer to my Nomination Form for **Committee on** Government Undertakings.

I hereby withdraw the above and hence the Nomination Form may be treated withdrawn and cancelled.

Date: _____ Signature of MLA: _____

Name of MLA:

Constituency No: